

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2327**  
ANSWERED ON 09.08.2021

**INCREASING WATER POLLUTION IN RIVERS**

2327 SHRI M.V. SHREYAMS KUMAR

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government has constituted any expert group for the study of ill-effects of increasing water pollution in rivers of the country;
- (b) if so, the details thereof including names of the dangerously effected rivers;
- (c) the number of rivers at present where the cleaning projects are going on, State-wise;
- (d) whether Government is working on any time bound plan to make the rivers completely pollution free; and
- (e) if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR JAL SHAKTI & FOOD PROCESSING INDUSTRIES

(SHRI PRAHLAD SINGH PATEL)

(a) & (b) Central Pollution Control Board (CPCB) in association with Pollution Control Boards/Committees in different States/Union Territories (UTs), have been monitoring the water quality of rivers and other water bodies through a network of monitoring stations under the National Water Quality Monitoring Programme. Based on water quality monitoring results, pollution assessment of rivers has been carried out by CPCB from time to time. As per the last report published by CPCB in September 2018, 351 polluted stretches were identified on 323 rivers based on monitoring results in terms of Bio-chemical Oxygen Demand (BOD), an indicator of organic pollution. State-wise details of polluted river stretches are given at **Annexure-I**.

(c) to (e) Cleaning/conservation of rivers is an ongoing activity. It is the responsibility of the States/UTs and local bodies to ensure required treatment of sewage and industrial effluents to the prescribed norms before discharging into river and other water bodies, coastal waters or land to prevent and control of pollution therein. For conservation of rivers, this Ministry has been supplementing efforts of the States/UTs by providing financial and technical assistance for abatement of pollution in identified stretches of rivers in the country through the Central Sector Scheme of Namami Gange for rivers in Ganga basin and the Centrally Sponsored Scheme of National River Conservation Plan (NRCP) for other rivers.

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Proposals for pollution abatement works in the towns along polluted river stretches are received from the States/UTs from time to time for consideration under NRCP and sanctioned based on their prioritization, conformity with NRCP guidelines, availability of plan funds, etc. NRCP has so far covered polluted stretches on 34 rivers in 77 towns spread over 16 States in the country with the project sanctioned cost of Rs.5965.90 crore, and *inter-alia*, a sewage treatment capacity of 2522.03 MLD has been created. Under Namami Gange programme, a total of 346 projects, including 158 projects for sewage treatment of 4948 MLD and sewer network of 5213 kms., have been sanctioned at a cost of Rs.30235 crore. State/UT-wise details of rivers covered under NRCP, Namami Gange and Ganga Action Plan (GAP) are given at **Annexure-II**.

In addition, sewerage infrastructure is created under programs like Atal Mission for Rejuvenation & Urban Transformation (AMRUT) and Smart Cities Mission of Ministry of Housing & Urban Affairs.

As per the provisions of Environment (Protection) Act, 1986 and Water (Prevention & Control of Pollution), Act 1974, industrial units are required to install effluent treatment plants (ETPs) and treat their effluents to comply with stipulated environmental standards before discharging into river and water bodies. Accordingly, CPCB, State Pollution Control Boards and Pollution Control Committees monitor industries with respect to effluent discharge standards and take action for non-compliance under provisions of these Acts.

Besides, in compliance of the orders of National Green Tribunal (NGT) in Original Application No.673/2018 regarding rejuvenation of polluted river stretches in the country, States/UTs are required to implement approved action plans for restoration of the polluted stretches in their jurisdiction as identified by CPCB and published in their report of 2018, within the stipulated timelines. As per the orders of NGT, regular review on implementation of action plans is undertaken in the States/UTs and also at Central level.

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Annexure referred to in reply to parts (a) & (b) of Rajya Sabha Unstarred Question No. 2327 to be answered on the 09.08.2021 regarding “Increasing Water Pollution in Rivers”

State / UTs Wise Polluted River Stretches

S.No.	Name Of State	Name Of Polluted River Stretches	Number
1	Andhra Pradesh	Kundu, Tungabhadra, Godavari, Krishna, Nagavali	5
2	Assam	Bharalu, Borsola, Deepar Bill, Digboi, Kamalpur, Panchnai Brahamputra, Kharsang, Pagldia, Barak, Baroi Bega, Beki, Bhogdoi, Boginadi, Borbeel, Bordoibam Beelmukh, Burhidihing, Dhansiri, Dikhow, Dikrong, Diplai, Disang, Gabharu, Holudunga, Jai Bharali, Jhanji, Kalong, Kapili, Killing, Kohora, Kulsi, Malini, Mora Bharali, Parashali, Puthimari, Ranga, Samaguri, Sankosh, Silsako, Sorusola, Son, Sonai, Tenga Pukhuri	44
3	Bihar	Sirsia, Farmar, Ganga, Poonpun, Ram Rekha, Sikrahna	6
4	Chhattisgarh	Hasdeo, Kharoon, Mahanadi, Seonath, Kelo	5
5	Daman, Diu and Dadra Nagar Haveli	Damanganga	1
6	Delhi	Yamuna,	1
7	Goa	Sal, Mandovi, Talpona, Assonora, Bicholim, Chapora, Khandepar, Sinquerim, Tiracol, Valvant, Zuari	11
8	Gujarat	Amlakhadi, Bhadar, Bhogavo, Khari, Sabarmati, Vishwamitri, Dhadar, Triveni, Amravati (Tributary Of Narmada), Damanganga, Kolak, Mahi, Shedhi, Tapi, Anas, Balehwar Khadi, Kim, Meshwa, Mindhola, Narmada	20
9	Haryana	Ghaggar, Yamuna	2
10	Himachal Pradesh	Sukhana, Markanda, Sirsa, Ashwani, Beas, Giri, Pabbar	7
11	Jammu & Kashmir	Devika, Banganga, Chunt Kol, Gawkadal, Tawi, Basanter, Chenab, Jhelam, Sindh	9
12	Jharkhand	Garga, Sankh, Subarnarekha, Damodar, Jumar, Konar, Nalkari	7
13	Karnataka	Arkavathi, Lakshmantirtha, Malprbha, Tungabhadra, Bhadra, Cauvery, Kabini, Kagina, Kali, Krishna, Shimsha, Asangi Nalla, Bhima, Kumardhara, Netravathi, Tunga, Yagachi	17
14	Kerala	Karamana, Bharathapuzha, Kadambayar, Keecheri, Manimala, Pamba, Bhavani, Chitrapuzha, Kadalundy, Kallai, Karuvannur, Kavvai, Kuppam, Kuttiyady, Mogral, Periyar, Peruvamba, Puzhackal, Ramapuram, Thirur, Uppala	21
15	Madhya Pradesh	Chambal, Khan, Kshipra, Betwa, Sone, Gohad, Kolar, Tapi, Bichia, Chamla, Choupan, Kalisot, Kanhan, Katni, Kunda, Malei, Mandakini (Mp), Newaj, Parvati, Simrar, Tons, Wainganga	22
16	Maharashtra	Godavari, Kalu, Kundalika, Mithi, Morna, Mula, Mutha, Nira, Vel, Bhima, Indrayani, Mula-Mutha, Pawana, Wainganga, Wardha, Ghod, Kanhan, Kolar (Mah), Krishna, Mor, Patalganga, Pedhi, Penganga, Purna, Tapi, Urmodi, Venna, Waghur, Wena, Bindusar, Bori, Chandrabhaga, Darna, Girna, Hiwara, Koyna, Pehlar, Sina, Titur, Amba, Bhatsa, Gomai, Kan, Manjeera, Panchganga, Panzara, Rangavali, Savitri, Surya, Tansa, Ulhas, Vaitarna, Vashisti	53

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17	Manipur	Nambul, Imphal, Iril, Khuga, Khujairok, Lokchao, Manipur, Thoubal, Wangjing	9
18	Meghalaya	Umkhrah, Umshyrpi, Kyrhukhla, Nonbah, Umtrew, Lukha, Myntdu	7
19	Mizoram	Tiau, Tlawng, Tuipui, Tuivawl, Chite, Mat, Saikah, Tuikual, Tuirial	9
20	Nagaland	Dhansiri, Dzuna, Chathe, Dzu, Dzucha, Sano	6
21	Odisha	Gangua, Guradih Nallah, Kathajodi, Nandirajhor, Daya, Kuakhai, Banguru Nallah, Bheden, Brahamani, Budhabalnaga, Kusumi, Mahanadi, Mangala, Nagavalli, Nuna, Ratnachira, Rushikulya, Sabulia, Serua	19
22	Puducherry	Arasalar, Chunnambar	2
23	Punjab	Ghaggar, Satluj, Kali Bein, Beas	4
24	Rajasthan	Banas, Chambal,	2
25	Sikkim	Maney Khola, Rangit, Ranichu, Teesta	4
26	Tamil Nadu	Cauvery, Sarabanga, Thirumanim Uthar, Vasista, Bhavani, Tambirapani	6
27	Telangana	Musi, Manjeera, Nakkavagu, Karakavagu, Maner, Godavari, Kinnersani, Krishna	8
28	Tripura	Burigaon, Gumti, Haora, Juri, Khowai, Manu	6
29	Uttar Pradesh	Hindon, Kalinadi, Varuna, Yamuna, Gomti, Ganga, Ramganga, Betwa, Ghaghara, Rapti, Sai, Saryu	12
30	Uttarakhand	Bhela, Dhela, Suswa, Kichha, Kalyani, Ganga, Kosi, Nandour, Pilkhar	9
31	West Bengal	Vindhadhari, Mahananda, Churni, Dwarka, Ganga, Damodar, Jalangi, Kanshi, Mathabhanga, Barakar, Dwarakeshwar, Kaljani, Karola, Mayurkashi, Rupnarayan, Silabati, Teesta	17
<b>Grand Total :</b>			<b>351</b>

Annexure referred to in reply to parts (c) to (e) of Rajya Sabha Unstarred Question No. 2327 to be answered on the 9th August, 2021 on “Increasing Water Pollution in Rivers”.

**State-wise details of rivers covered under National River Conservation Plan  
(excluding Ganga and its tributaries)**

S. No.	State	Name of Rivers covered	Number of Rivers covered
1	Andhra Pradesh	Godavari	1
2	Telangana	Godavari & Musi	2
3	Jammu & Kashmir	Devika & Tawi	2
4	Jharkhand	Subarnarekha	1
5	Gujarat	Sabarmati, Mindola & Tapi	3
6	Goa	Mandovi	1
7	Karnataka	Tunga, Bhadra, Tungabhadra, Cauvery & Pennar	5
8	Maharashtra	Godavari, Tapi, Krishna, Panchganga & Mula Mutha.	5
9	Madhya Pradesh	Wainganga, Narmada & Tapti.	3
10	Manipur	Nambul	1
11	Odisha	Brahmini, Mahanadi	2
12	Punjab	Ghaggar, Beas & Satluj	3
13	Tamil Nadu	Adyar, Cooum, Vaigai, Vennar, Cauvery & Tamrabarani	6
14	Kerala	Pamba	1
15	Sikkim	Rani Chu	1
16	Nagaland	Diphu and Dhansiri	2

**State-wise details of rivers covered under Namami Gange and GAP  
(Ganga and its tributaries)**

Sl. No.	State	Name of Rivers covered	Number of Rivers covered
1.	Uttarakhand	Ganga, Alaknanad, Bhagirathi, Mandakini, Kosi, Rispana & Bindal	7
2.	Uttar Pradesh	Ganga, Yamuna, Kali, Gomti, Saryu, Ram Ganga	6
3.	Bihar	Ganga, Burhi Gandak, Kharkari	3
4.	Jharkhand	Ganga, Damodar	2
5.	West Bengal	Ganga, Damodar, Banka, Mahananda	4
6.	Delhi	Yamuna	1
7.	Haryana	Yamuna	1
8.	Himanchal Pradesh	Yamuna	1
9.	Madhya Pradesh	Beehar, Betwa, Khan, Kshipra, Mandakini, Chambal	6
10.	Rajasthan	Chambal	1